

No.: 71/ESTT./HCS

Date: 12.12.2025

$\underline{\mathbf{N}} - \underline{\mathbf{O}} - \underline{\mathbf{T}} - \underline{\mathbf{I}} - \underline{\mathbf{F}} - \underline{\mathbf{I}} - \underline{\mathbf{C}} - \underline{\mathbf{A}} - \underline{\mathbf{T}} - \underline{\mathbf{I}} - \underline{\mathbf{O}} - \underline{\mathbf{N}}$

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to partially modify the roster-arrangements during the ensuing Christmas/Losoong & Namsoong/Winter Vacations of the High Court of Sikkim(with effect from 16.12.2025 to 02.03.2026), notified vide Notification No. 52/ESTT./HCS dated 11.12.2025 issued by this Registry. It has been modified as follows:-

The Judicial Officers posted in the High Court Registry shall be on roster duty as follows:-

Sl.no.	Name of the Judicial Officers	Additional Charge	Date
1.	Mrs. Sonam Denka Wangdi, Registrar(Judicial Service)	Offices of the Registrar General, Registrar, Central Project Coordinator. (In addition to her own duties)	16.12.2025 to 14.01.2026
2.	Mr. Karma Wangchuk Bhutia, Central Project Coordinator	Offices of the Registrar General, Registrar, Registrar(Judicial Service) (In addition to her own duties)	15.01.2026 to 06.02.2026
3.	Mr. Sonam Palden Bhutia, Registrar	Office of the Registrar General, Registrar(Judicial Service) & Central Project Coordinator (In addition to her own duties)	07.02.2026 to 02.03.2026
4.	Mr. Prajwal Khatiwada, Registrar General	Office of the Registrar General	16.02.2026 to 02.03.2026

Further, Mr. Rudra P. Rimal, Additional Registrar(I.T)/Chief Protocol Officer shall remain on duty as follows:

16.02.2026 to 02.03.2026

By Order of The Hon'ble, the Chief Justice

sd/-(**Prajwal Khatiwada**) Registrar General

Memo No. <u>13354-63 /ESTT./HCS</u> Dated 12.12.2025

Copy to:-

- 1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
- 2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
- 3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of
- 4. Staff Officers to Registrar General, High Court of Sikkim;
- 5. Central Project Coordinator, High Court of Sikkim;
- 6. Registrar, High Court of Sikkim;
- 7. Registrar(Judicial Service), High Court of Sikkim;
- 8. Additional Registrar(I.T)/Chief Protocol Officer, High Court of Sikkim;
- 9. All Sections In charge, High Court of Sikkim.
- 10. Notice Board;
- 11. File and
- 12. Guard file.